

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 02.02.2024

**Misc. Application No. 1662 of 2023
And
Misc. Application No. 1091 of 2023
And
Appeal No. 10 of 2024**

Gajraj Singh Chauhan

...Appellant

Versus

Securities and Exchange Board of India

...Respondent

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta,
and Mr. Yash Sutaria, Advocates i/b. M/s. K. Ashar & Co. for
the Respondent.

ORDER:

1. One week additional time is allowed for filing a reply.

Three weeks thereafter for filing rejoinder. List on

March 22, 2024.

Ms. Meera Swarup
Technical Member

02.02.2024
msb